

The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan): (a) About 22 kwh;

(b) This has been due to non-completion of some of the Second Plan power projects on account of difficulties in securing the necessary foreign exchange.

Hirakud Dam Project

***1182. Shri Y. N. Singha:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether compensation to all those who have been affected by the Hirakud Dam Project has been paid; and

(b) if so, the total amount that has been paid?

The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan): (a) So far about 90% of the total compensation has been paid.

(b) A sum of Rs. 4,37,72,638.65 nP. has been paid so far.

Recommendations of the School Health Committee

***1185.** { Shri H. N. Mukerjee:
Shri Prabhat Kar:

Will the Minister of Health be pleased to state:

(a) whether Government have completed consideration of the recommendations made by the School Health Committee; and

(b) whether top priority will be given to implementing recommendations regarding the provision of meals to school children?

The Minister for Health (Dr. Sushila Nayar): (a) and (b). The recommendations made by the School Health Committee are still under consideration.

Doctors in Rural Areas

***1186. Shri Surendra Pal Singh:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that trained and qualified doctors are reluctant to go and man the dispensaries in the rural areas; and

(b) if so, what steps are being taken by Government to persuade or force such persons to go to the rural dispensaries

The Minister for Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) Most State Governments have taken steps to (i) improve the terms of service, (ii) to grant a public health or non-practising allowance; and (iii) to provide residential accommodation etc. to attract medical men to rural areas.

A statement showing the additional facilities and incentives given by the State Governments/Administrations to qualified doctors serving in rural areas is placed on the Table of the Sabha. [Placed in Library. See LT-No. 161/62]

प्रयाग में मालगाड़ी से रेल कर्मचारि
कट जाना

*११८७. { श्री राम सेवक यादव :
श्री जि० मंडल

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १६ मई, १९६२ को प्रयाग रेलवे स्टेशन (उत्तर रेलवे) पर दो "की मैन" माल गाड़ी से कुचल कर मर गये ; और

(ख) यदि हां, तो दुर्घटना के क्या कारण थे ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) (क) और (ख) एक की मैन और

एक गैंगमैन गाड़ी से कुचल कर मर गये । काम करते समय व सावधान न थे और लाल झण्डी लगाकर उन्होंने अपनी रक्षा नहीं की जैसा कि नियमों के अनुसार उन्हें करना चाहिये था ।

Railway Line from Kharagpur to Haldia

*1188. **Shri Subodh Hansda:** Will the Minister of Railways be pleased to state:

(a) whether the survey of new line from Kharagpur to Haldia Port has completed;

(b) if so, whether steps are being taken to acquire the land required for the line;

(c) whether any compensation will be paid to the land-holders; and

(d) if so, the amount of compensation to be paid per acre?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) No Sir, the survey is in progress.

(b) The question of acquiring land will arise only after the alignment has been fixed on completion of the survey.

(c) Yes, but the question will arise only when the land is actually acquired.

(d) Does not arise at this stage. The land will be acquired under the Land Acquisition Act and compensation for land etc. will be determined by the Land Acquisition Officer.

International Airports

*1189. **Shri Bhagwat Jha Azad:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government propose to create a pool of experienced officers to man more efficiently the major international airports in the country; and

(b) if so, when it would be implemented?

The Minister of Transport & Communications (Shri Jagjivan Ram): (a) and (b). The Department of Civil Aviation is in charge of the civil airports in the country and these airports are manned by officers of the department. Officers of this department are transferable throughout the country. There is, therefore, no necessity of creating any pool of officers. The international airports in the country are already manned by experienced officers.

Tripartite Bodies for Road Transport Management

*1190. { **Shri Maheswar Nalk:**
Shri P. R. Chakravarti:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Union Government have urged the State Governments to set up tripartite bodies for road transport management;

(b) whether any model constitution has been drawn up relating to the proposed bodies;

(c) if so, what are the functions assignable to these bodies; and

(d) what is the reaction of the State Governments thereto?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) to (d). A statement giving the information required is laid on the Table of the House. [See Appendix III, annexure No. 51].

"Champavati" Passenger Ship

*1191. { **Shri P. C. Borooah:**
Shri Raghunath Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that "S.S. Champavati" a Passenger ship on the